

1	2	3	4	5	6	7	8
28.	Tripura	3.86	4.3	4.16	2.84	3.94	19.09
29.	Uttarakhand	36.55	66.19	56.97	47.32	58.26	265.29
30.	Uttar Pradesh	301.61	550.09	511.46	378.01	500.34	2,241.51
31.	Arunachal Pradesh	1.83	1.86	1.91	1.59	1.73	8.91
TOTAL		2,848.38	4,343.77	3,940.72	3,244.53	4,140.18	18,517.58

Note: - Data for Andhra Pradesh, Madhya Pradesh, Telangana, Lakshadweep and Andaman and Nicobar Islands and some RTOs of Arunachal Pradesh has not been provided as they are not in centralized Vahan.

Declaration of roads as NHs in Rajasthan

†943. SHRI RAM NARAIN DUDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to promulgate a necessary Gazette Notification related to National Highways involving fifty roadways, a total length of 4772 km. in the State of Rajasthan for which an 'in-principle approval' had already been granted; and

(b) by when these fifty roadways would be declared as National Highways?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Government has "identified 50 State roads as 'In-principle' National Highways(NHs) in the State of Rajasthan for consideration of declaration as new National Highways depending upon the outcome of Detailed Project Report (DPR). The Ministry considers declaration of some State roads as NHs, from time to time, based on requirement of connectivity, inter-se priority and availability of funds.

Wild animals killed in road accidents

944. SHRI DEREK O' BRIEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether road networks which fragments the habitat of wild animals are making them prone to fatal accidents;

†Original notice of the question was received in Hindi.